

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 493
ANSWERED ON 24TH JULY, 2025**

PERFORMANCE AUDIT OF TELECOM COMPANIES

493 SHRI RAGHAV CHADHA:

Will the Minister of Communications be pleased to state:

- (a) whether Government has conducted any post-investment review or performance audit on the use of Government funds or support provided to telecom companies in the last five years;
- (b) if so, the details of such reviews, key findings, and any corrective actions taken; and
- (c) whether Government plans to institutionalise such monitoring mechanisms for all future financial interventions in the telecom sector and, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) to (c) The implementation of the Revival packages is reviewed at the highest level in Department of Telecommunications from time to time. The Utilization Certificates are obtained from Bharat Sanchar Nigam Limited/Mahanagar Telephone Nigam Limited from time to time, wherever applicable, whenever funds are provided under the approved revival packages. As a part of Memorandum of Understanding signed with Department of Public Enterprises through Administrative ministry, the Earnings Before Interest, Taxes, Depreciation, and Amortization margin & Asset Turnover Ratio are evaluated for Bharat Sanchar Nigam Limited on Annual basis.
